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THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

APPLICATION NO.: OA 485/2003

Applicant(s)
P.L. Bhatia
Advocate for Applicant (s)

Respondent(s)
UOI & Others
Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><u>20.9.2004</u></p> <p>Mr. P.N. Jatti, Counsel for the applicant. Mr. N.C. Goyal, Counsel for the respondents.</p> <p>The learned counsel for the applicant submits that he wants to withdraw this OA at this stage with liberty reserved to him to file a fresh OA thereby challenging impugned order dated 12.6.2003 (Annexure A-2) as Department has not followed the correct criteria in making selection to the post of LSG cadre.</p> <p>In view of what has been stated above, the applicant is permitted to withdraw this OA with liberty to file a fresh OA. The OA is disposed of accordingly. No costs.</p> <p><i>(A.K. BHANDARI)</i> MEMBER (A)</p> <p>AHQ</p> <p><i>(M.L. CHAUHAN)</i> MEMBER (J)</p> <p><i>copy given 10-9-04 m/s 22-9-04 d/s</i></p>